

30/100
CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

INDEX

O.A/T.A No. 126/2003

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SECTION OFFICER (Judl.)

Malvi
16/11/07

FROM No. 4
(SEE RULE 42)

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH:

ORDER SHEET

Original Application No: 126/2003

Misc Petition No: _____

Contempt Petition No: _____

Review Application No: _____

Applicants: - Smt. O. G. Devi

Respondents: - 12.0.1. 2 ans.

Advocate for the Applicants: - Mr. B.P. Borah, B.K. Talukdar,
D. Borah

Advocate for the Respondents: -

CGSC.

Notes of the Registry	Date	Order of the Tribunal
This application is in form & is not in time. Consideration is denied / not admitted. For Rs. 100/- deposited vide IPO DC No. 8G490898 Dated 6/6/2003 <i>[Signature]</i> 1/C DR. Register 6/6/03	9.6.2003	Heard Mr. B.P. Borah, learned Sr. Advocate for the applicant. The application is admitted. Call for the records. List again on 11.7.2003 for orders.
Slips taken.	11.7.2003	Put up again on 12.8.2003 to enable the respondents to file written statement.
Notice prepared & sent to D/S for my the respondent No 1 to 6 by Legal. A/18.	mb	<i>[Signature]</i> Vice-Chairman
DMO <u>1283/1288</u> DA <u>12/6/03</u> <i>[Signature]</i> 196	12.8.2003	No written statement so far filed by the respondents. Put up again on 12.9.2003 to enable the respondents to file written statement.
① Service report and still awaited.	mb	<i>[Signature]</i> Vice-Chairman

My
10/7/03

(2)

12.9.2003 Present: The Hon'ble Mr.K.V.
Prahaldan, Member (A)

No. written statement
has been filed.

*My
11.8.03*

Mr.A.Deb Roy, learned Sr.C.G.S.C.
prays four weeks time to file written
statement.

Prayer allowed. List the case on
31.10.2003 for order.

KV Prahaldan
Member

No. W.S has been
filed.

bb

31.10.2003

On the prayer made by Mr.A.Deb Roy,
learned Sr.C.G.S.C. further four week
time is allowed to the respondents to
file written statement.

List the case on 10.12.2003 for
written statement.

*My
11.9.03*

No. W.S has been
filed.

*My
30.10.03*

bb

2xxx2004

~~xxxxxxxxxxxxxxxxxxxx~~

No. W.S has been
filed.

*My
1.1.04*

2.1.2004

Since the decision has already
been taken in the matter, the learned
counsel for the petitioner prays for
withdraw the application.

Prayer is allowed and the O.A.
is dismissed on withdrawal.

9.2.04
Copy of the order
has been sent to
The Dsec for records
The Cm. to the
Advocate for the
parties

mb

KV Prahaldan
Member (A)

*Received C.P.
Mihir
A.Deb
21/5/04*

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL :: GUWAHATI BENCH

ORIGINAL APPLICATION NO. 126/2003.

Smt. Oinam Gambhini Devi

Applicant.

- Versus -

Union of India & Ors.

Respondents.

LISTS OF DATES AND SYNOPSIS

1. 11.9.2001 - Applicant wrote a letter to the Director, ~~Maxx~~ Postal service, Manipur Division, Imphal to appoint her die-in-harness scheme.
2. 30.01.2003 - Applicant made request to the Postmaster General, North Eastern Circle, Shillong to appoint her in die-in-harness scheme with relevant documents.
3. 12.11.2001 - Appointment letter of the O. Ibotombi Singh, i.e. the father of the applicant.
4. 12.11.2001 - Death certificate of the father of the applicant.
4. 24.3.2003 - First reminder of the applicant to the Postmaster General, North Eastern Circle, Shillong.
5. 25.4.2003 - Notification showing the name of vacant post and place where vacant.
6. 25.4.2003 - Advertisement by the Director of Postal Service, Manipur, Imphal inviting application for the post of GDSBPM under Langthabal Branch Post Office and other places.
7. 12.5.2003 - Letter from the Director, Postal services to the applicant, rejecting the request for appointment on compassionate ground to the post of GDS BPM Langthabal B.O. due to non-availability of vacancy.
8. 21.5.2003 - Letter to the post Master General, North Eastern Circle by the applicant for reconsideration and clarification regarding the request for appointment under die-in-harness Scheme.

D. Borah
Filed by D. Borah,
Advocate.

16 JUN 2003

গুৱাহাটী প্রায়োগিক

Gauhati Bench

APPENDIX

APPLICATION UNDER SECTION 19 OF THE
ADMINISTRATIVE TRIBUNAL ACT, 1985

Title of the case : Original Application

No. 126/2003

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O. Gomathi Devi

Signature of the applicant

For use in the Tribunal office :

Date of filing :

Or

Date of receipt by post

Registration No.

Signature of Registrar

Filed by the petitioner
through
Dilbagjoty Bora.
Advocate
6.6.2003

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GAUHATI BENCH AT GUWAHATI

ORIGINAL APPLICATION NO. 126 /2003

Smti. Oinam Gambhini Devi

D/L Late Oinam Ibotombi Singh

Resident of Langhabal

Mantrikhong Awang Leiki

P.O. Manipur University

P.S. Singjamei

Dist. Imphal West, Manipur

.... Applicant

Versus

1. The Union of India, through the Secretary to the Govt. of India, Ministry of Communications, Department of Posts, New Delhi.
2. The Director of Posts, New Delhi
3. The Chief Post Master General, North Eastern Circle, Shillong.
4. The Post Master General, North Eastern Circle, Shillong.
5. The Director of Postal Services, Manipur Division, Imphal.

D.G. Doss

6. The Superintendent of Post Offices,
Manipur Division, Manipur.

... Respondents.

1. PARTICULARS OF THE ORDER AGAINST WHICH
THE APPLICATION IS MADE:-

(A) Order dated 12.5.2003 passed by the
Director of Postal Services, Manipur, Imphal,
rejecting the application of the applicant Smti
Oinam Gambhini Singh, purportedly due to non-
availability of vacancy.

2. JURISDICTION OF THE TRIBUNAL:-

The applicant declares that the application is within
the jurisdiction of this Hon'ble Tribunal.

3. LIMITATION:-

The applicant further declares that the application is
within the limitation prescribed in section 21 of the
Administrative Tribunal Act, 1985.

4. FACTS OF THE CASE:-

MOST RESPECTFULLY SHEWETH:-

4(i) That the father of the applicant, Late Oinam Ibotombi
Singh, a resident of Langthabal, P.O. Manipur University,
Manipur, was serving as Branch Post Master of Langthabal

under sub office of Manipur University. He died on 7.11.2001 while he was serving as aforesaid. The mother of the applicant predeceased her father who died in the year 1994. Therefore, the mother and father of the applicant died in the year 1994 and 2001 respectively leaving behind the applicant along with two younger sisters and one brother who are - (i) O. Sushila Devi, (ii) O. Romabati Devi and (iii) O. Anand Singh. The applicant further states that after the death of her father, who was the only bread earner of the family, there was none to look after the applicant and her younger sisters and brother. The applicant being the eldest of all, has been in great hardships to run the family as no one of the family is in employment and the entire family was dependant on the income of their late father. Therefore, after the death of her father on 7.11.2001, the applicant on 11.9.2002 filed an application before the Director of Postal Services, Manipur, Imphal Division, praying for appointing her on compassionate ground. In the said application, the applicant mentioned that while her father was in service as Branch Post Master, she also gained some experiences in the job and accordingly prayed for appointing her on compassionate ground as her father had died in harness.

A copy of the aforesaid application dated 11.9.2002 is annexed hereto and marked as Annexure 'A'

4(ii) That, thereafter, as no response has been received from the Director of Postal Services, Manipur, Imphal, regarding her appointment on compassionate ground, the applicant vide her application dated 30.1.2003, renewed her requests for appointment in die-in-harness scheme of her father Late Oinam Ibotombi Singh, who was the Branch Post Master of Langthabal under sub office of Manipur University, Canchipur. In the said application, she had clearly indicated that her father was serving in the postal department from 30.9.69 till his date of expiry on 7.11.2001 while he was in active service. The applicant further stated that her father was the only bread earner in the family and as such, after his death, the family members including two sisters and one brother of the applicant were facing great hardships in maintaining their livelihood as there was no income in the family. It may be mentioned that the mother of the applicant predeceased her father. In the said application, the applicant also mentioned that she had gathered some experiences in the job of Branch Post Master while helping her father during his service tenure. In the said application, the applicant also furnished her Bio Data including her educational qualifications (PU(A) Pass) and also showed her date of birth as 01.02.1973. She also mentioned that she is an unmarried daughter of her late father and as such, there is no impediment on appointing her

against the post of her late father who died in harness. Along with the said application, a copy of the death certificate and also a copy of the order dated 22.6.70 whereby the father of the applicant was appointed as Extra Departmental Agent (EDA), were enclosed. In the said appointment letter dated 22.6.70 it was mentioned that her father has been appointed temporarily to act as an EDA, Langthabal EDBO in account with Singjamai Bazar CSO under Imphal HO w.e.f. the afternoon of 30.9.69 on a monthly allowance of Rs. 25/- plus usual adhoc increases. The enclosed death certificate also certified that Oinam Ibotombi Singh died of cardiac respiratory failure on 7.11.2001 at 11.30 AM. The aforesaid certificate was issued on 12.11.2001.

Copy of the aforesaid application dated 30.1.2002 along with the enclosures namely appointment letter and death certificate are enclosed hereto and marked as Annexure 'B', 'B-1' and 'B-2' respectively.

4(iii) That since the applications for appointment on compassionate ground were not considered by the Director of Postal Services, Manipur, the applicant again submitted an application to the Post Master General, North Easter Circle, Shillong on 24.3.2003 as a reminder for considering her case in the light of her earlier applications to the concerned authority. In the said application also, she has

clearly indicated that her father died on 7.11.2001 while he was serving and he was the only bread earner of the family and therefore, the family is now facing great difficulties in its maintenance as no other earning member is in the family consisting of three daughters including the applicant, who is the eldest, and a son, who is a minor. The said application was filed giving full particulars of her qualifications etc. for favour of consideration in connection with her earlier applications for appointment to the post of Branch Post Master in the postal department.

A copy of the aforesaid application dated 24.2.2003 is annexed hereto and marked as Annexure 'C'.

4(iv) That the applicant states that the Director of Postal Services, Manipur on 25.4.2003 issued a notice informing all concerned that some post of Post Masters in branch offices are lying vacant against each place details of which are mentioned in the notice by showing the serial numbers, name of vacant posts, place where vacant, sub post offices and date of notification. In this connection, the applicant states that the said Director of Postal Services, Manipur, vide an employment notice dated 25.4.2003, invited applications for filling up the posts of Gramin Dak Sevak Post Masters (GDSBPM) in the place shown in the advertisement. The applications were invited for the post of GDSBPMs and the name of posts were indicated in the said

notification including the post of Manipur University sub office at Langthabal BO which is at serial No. 26 of the advertisement.

Copies of the aforesaid notification dated 25.4.2003 showing the number of vacancies and also the advertisement dated 25.4.2003 are annexed hereto and marked as Annexures 'D' and 'E' respectively.

4(v) That from the above advertisement as well as the notification, it is abundantly clear that there are 28 vacancies throughout the State of Manipur including one post of sub office mentioned as Manipur University under Langthabal BO. However, to the utter surprise of the applicant, she had received a letter No. 11-2/Relaxation/Langlabal BO dated 12.5.2003, whereby the Director of Postal Services, Manipur informed the applicant that her appointment on compassionate ground for the post of GDSBPM at Langthabal BO under sub office of Manipur University has been rejected due to non-availability of vacancies. The said intimation was made to the applicant by the Director of Postal Services, Manipur quoting a letter of the circle officer, Shillong vide No. Staff/175-1/2003 dated 1.5.2003.

Copy of the aforesaid order dated 12.5.2003 is annexed hereto and marked as Annexure 'F'.

4(vi) That immediately thereafter, on receipt of the aforesaid letter, the applicant again filed an application before the Post Master General, North Easter Circle, Shillong on 21.5.2003 on the subject of "request for reconsideration and clarification regarding her previous requests for appointment on die-in-harness scheme at GDSBPM Langthabal". In the said application, the applicant categorically mentioned that the aforesaid order under No. 11-2/Relaxation/Langhabal BO dated 12.5.2003 is quite contrary and confusing that there is no vacancy at Langthabal BO whereas the said sub office has been shown as vacant in the advertisement published by the Director of Postal Services, Manipur. In the aforesaid letter, the applicant also informed the Post Master General that she has been shown as the wife of Late Oinam Ibotombi Singh, which is not factually correct as ~~she~~ she is ^{the} daughter of Late Oinam Ibotombi Singh and accordingly the applicant requested the authority to reconsider her case which has been wrongly rejected on the plea of non-availability of post.

A copy of the aforesaid application dated 21.5.2003 is annexed hereto and marked as Annexure 'G'.

4(vii) That the applicant respectfully submits that there is a set of rule for postal ED staff known as 'Post and Telegraph EDA (Conduct and Service Rule, 1964)'. In the said rule, the

EDA includes EDA Sub Post Master, ED Branch Post Master etc. and the said rule also provides for official instruction for compassionate appointment to the dependants of deceased. The said instruction contains the purpose of giving compassionate appointments to one of the eligible dependants/near relatives of the deceased/invalidated ED Agents to render immediate employment assistance to the family which ahs been left in indigent circumstances. The delay in finalization of the requests for compassionate appointments not only defeats the very purpose, but also gives rise to serious complaints from the beneficiaries concerned as also public representatives, both inside and outs the Legislatures. The said instruction also emphasizes that the delay in finalization of such case causes sufferings to the bereaved families and delay finalization of such case also causes embarrassment to the department. The said instruction for compassionate appointment to the dependants of EDAs has been provided at section X of the aforesaid rule and the said instruction being very relevant for the purpose of the case, the applicant enclosed a copy of the said instruction marked as Annexure 'H' for favour of kind perusal of the Hon'ble Tribunal.

5. GROUNDS FOR RELIEF WITH LEGAL PROVISION:

A. For that, the applicant, being the eldest daughter of the deceased late Oinam Ibotombi Singh, who died in harness while in service as Branch Post Master of Langthabal BO under the sub office at Manipur University, is entitled to be appointed in the post lying vacant against which advertisement was issued in view of the fact that the applicant being the requisite qualification and experiences for the post, she ought to have been appointed under die-in-harness scheme as per the instruction provided by the competent authority in that regard.

B. For that, under the aforesaid facts and circumstances, it is seen that the authority has completely acted mechanically without proper application of mind to the facts and circumstances of the case by ignoring the application for compassionate appointment as filed by the applicant and the same has been rejected on the plea that there is no vacancy which fact is completely belied by the advertisement issued by the Director of Postal Services, Manipur.

C. For that, inspite of repeated requests from the applicant for consideration of applications for appointment under die-in-harness scheme, the Director of Postal Services, Manipur, without applying his mind to the facts and circumstances of the case, rejected her application only on the plea that there is no vacancy which is factually not

correct in view of the his own advertisement and notification of vacancies vide aforesaid advertisement dated 25.4.2003.

D. For that, in the aforesaid advertisement, 28 posts have been shown as lying vacant and the applicant is ready and willing to serve in any place as shown in the advertisement giving preference to the post at Langthabal BO under sub office at Manipur University. However, the Director of Postal Services, Manipur, with a view to reject her application for ^{appointment on} compassionate ground, incorrectly intimated that there is no vacancy only to deprive her from getting the job and the said order has been passed with ulterior motive and also in malafide intention and therefore, the said order is liable to be set aside and quashed.

E. For that, it is apparent from the advertisement that the last date of receipt of applications is 28.5.2003 and as such, the Director of Postal Services, Manipur can not and ought not to have rejected her application only on the ground of non-availability of vacancy which is not at all factually correct. In this connection, the applicant further states that in the advertisement the educational qualification required is Matriculation ~~or~~ equivalent from a Board and the applicant clearly indicated in her application that she is a PU(Art) Pass candidate and her age is also within the range as required by the advertisement and therefore, instead of

considering her case, the Director of Postal Services, Manipur, with a view to harass her, rejected her application without considering the Govt. notification issued on the matter of compassionate appointment of EDA and accordingly the impugned order dated 12.5.2003 is illegal, unreasonable, arbitrary and perverse and therefore, the same is liable to be set aside and quashed.

6. DETAILS OF THE REMEDIES EXHAUSTED:-

The applicant declares that she has availed all the remedies available to her.

7. MATTERS NOT PREVIOUSLY FILED OR PENDING WITH ANY OTHER COURT:-

The applicant further declares that this matter was not filed earlier and no application has been filed before any Bench of the Tribunal, and, as such, at present no application is pending before any Tribunal or Court of law.

7. RELIEFS SOUGHT :

In view of the facts mentioned in paragraph 4 and grounds mentioned in paragraph 5 above, the applicant prays for the following relief:

(i) To set aside and quash the impugned order
No.11-2/Relxation/Langhabal BO dated
12.5.2003 in respect of the rejection of

application for compassionate appointment passed by Director of Postal Services, Manipur, Imphal.

- (ii) To direct the respondents, particularly the respondent No. 5, to consider the application for compassionate appointment filed by the applicant against any of the posts lying vacant in the State of Manipur
- (iii) The cost of the case.
- (iv) Any other relief to which the applicant is entitled under the law.

9. INTERIM ORDER, IF ANY, PRAYED FOR:-

Pending final decision on the application, the applicant humbly prays for following interim order:-

- (i) To stay the aforesaid order No. 11-2/Relaxation/Langthabal BO dated 12.5.2003 issued by Director of Postal Services, Manipur, Imphal
- (ii) To direct the respondents not to appoint any person against the advertisement dated 25.4.2003 without ^{Considering} ~~without~~ the case of the applicant for compassionate appointment in the light of the Govt. instruction issued from time to time.

(iii) To direct the respondents to consider her case for compassionate appointment in the light of the Govt. instruction and also in the light to the educational qualification and age as furnished by the applicant, so that her family may not suffer any more for want of adequate earning after the death of her father while in service.

10. PARTICULARS OF THE POSTAL ORDER IN
RESPECT OF THE APPLICATION:

- (i) No. of Indian Postal Order.- 8G 490898
- (ii) Name of the issuing post office.- GPO
- (iii) Date of issue of Postal order.- 4.6.2003.
- (iv) Post office at which payable.- Guwahati Head post office.

11. LIST OF ENCLOSURES:

As per Index.

G.A. 1903

VERIFICATION

I, Smti. Oinam Gambhini Devi, daughter of Late Oinam Ibotombi Singh, resident of Langthabal, Mantrikhong Awang Leikai, P.O. Manipur University, P.S. Singjamei, in the district of Imphal West, Manipur, aged about 30 years, do hereby verify that the contents of paragraphs 4(i), 4(ii), 4(iii), 4(iv) and 4(vii) are true to my knowledge, those made in paragraphs 4(iv) and 4(v) being matters of record of the case are true to my information derived therefrom and the rest are my humble submissions before this Hon'ble Tribunal that I have not suppressed any material fact.

Oinam Gambhini Devi

Signature of the applicant

Date :

(First Page Under)

To

The Director,
Postal Service,
Manipur Division, Imphal.

Subject : Request for die-in-burial
of (Late) Shri Oinom Ibotombi Singh
who was the Branch Post Master
of Langthabal under the S.O.
Manipur University, Cachipur.

Sir,

I have the honour to state the following few
lines for your kind consideration and favourable
order.

That, my father (Late) Shri O. Ibotombi Singh
was serviced in your department as a Branch Post
Master of Langthabal. During my father's service
period, I also already trained/experienced in this
job.

In this connection, I would like to request
you kindly allow the above mentioned subject.

If you comply my request I shall remain ever
pray.

Dated.../.../2003
Copy to:

Yours faithfully,

(Ranam Gambhini Devi
(Oinom Gambhini Devi)
D/o, (L) O. Ibotombi Singh
1) S.P. Postal Service. Ex-B.P.M. Langthabal
2) Union Secretary
(TO TAKE UP NECESSARY
ACTION IMMEDIATELY)

2/2
Certified to be
true copy
of record, Advocate
6.6.2003

To

THE POSTMASTER GENERAL,
NORTH-EASTERN CIRCLE, SHILLONG PIN NO. 793001

Subject : Request for Bio-Inheritance of (Late) Oinam Ibotombi Singh who was the Branch Post Master of B.O. Langthabal under the Sub-Office, Manipur University, Canchipur.

Sir,

I have the honour to state the following facts for your kind consideration and favourable order.

That, my father (Late) Oinam Ibotombi Singh had been serving as a Branch Post Master under B.O. Langthabal since 30-9-69. He expired on the 7th Nov., 2001.

That, my father was the only bread earner in our family. After the death of my father, it is so hard to maintain our livelihood as there is short of income in our family. Now we have the sisters namely (1) O. Sushila Devi and (2) O. Komabati Devi. And one younger brother namely, O. Anand Singh also died recently. As there is no any income in our family, we have no means for living in this society. Now our family is in trouble.

I have some experience in this job while helping my father during his service.

In this regard, I would like to request you kindly appoint me for the post of Branch Post Master (B.O.A.), under Bio-Inheritance Scheme. And my Bio-data is also furnish here as under.

NAME	:	OINAM GANSHINI DEVI
ADDRESS	:	Langthabal.
Educational Qualification	:	P.U. (AFEB)
Date of Birth	:	1-7-1973.
Nationality	:	Indian
Marital Status	:	Unmarried.

I shall ever remain grateful and thankful to you if you would kindly appoint me on humanitarian ground.

Enclosed : 1) A copy of death certificate.
2) A copy of an appointment order given by SUPDT.
3) Photocopy of my Educational Certificates.

Yours faithfully,

*Certified to be true copy
for the above
dated/Imphal
6.6.03 The 30th Jan., 2003.*

(Signature)
O. GANSHINI DEVI
D/O (L) O. Ibotombi Singh
B.P.M., B.O. Langthabal.

OFFICE OF THE SUPDT. OF POST OFFICES : MANIPUR DIVN.

Memo No. R-43/M dated Imphal the 22nd June, 70.

Shri O. Ibotombi Singh son of O. Nilamani Singh of village Langthabal Mantrikhong, has been appointed temporarily to act as an E.D.A. Langthabal E.D.A.O. in account with Singjamai Bazar C.S.O. under Imphal B.O. with effect from the 22nd June, 70. on a monthly allowance of Rs. 25/- plus usual adhoc increase.

Sd/-
(N.K. Routh)
Supdt. of Post Offices,
Manipur Divn., Imphal.

Copy to:-

1. The Postmaster, Imphal. He will please intimate early whether the security bond of the EDA has since been received. The police report, declaration, descriptive particulars and landed property list of the EDA are sent herewith. The EDA is a teacher of Govt. L.P. School. The receipt of which may please be acknowledged.
2. The Inspector of Post offices, Imphal East Sub-Division.
3. The Sub-postmaster, Singjamai Bazar.
4. The EDA, Langthabal.

W. Routh
(N.K. Routh)
Superintendent.

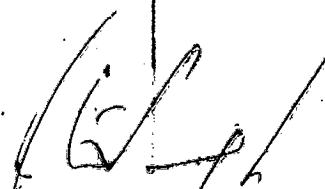
W 52/6

Certified to be true copy
Parashuram, Advocate
6.6.2003

To whom it may concern

This is to certify that Sri. Dr. K. H. Tomba Singh, S/o Sri late O. N. Nizamani Singh of Langthabal, Montseiklong, was suffering from Hepatic malignancy and died of cardio respiratory failure on 7-11-2001 at 11-30 AM.

Dated 12th Nov. 2001


DR. K. H. TOMBAL SINGH

Professor & Head
M. of Obstetrics & Gynaecology,
KIMS, Jorhat.

Certified to be true by
Subash Adhikari
6.6.2003

To

The Post Master General
North Eastern Circle, Shillong
Pin No. 793001.

Sub:- Request for appointment to the post of Branch
Post Master under the die-in-harness scheme.

Respectable Sir,

With due respect and humble submission I the undersigned
have the honour to lay the following few lines before you for
favour of your kind consideration and sympathetic action.

That Sir, my father(Late) Oinam Ibotombi Singh, who was
working under Postal Department as a B.P.M.B.O. Langthabal
expired on 7th Nov. 2001 while he was serving Late father
was the only earning member of our family. Now, family is in
trouble, without earning person the family is consisting
3(three) members I the eldest (daughter) of the family.

So, I therefore request you that Respectable Post
Master General look in to the matter and may kindly appoint
me under die-in-harness scheme as a B.P.M. Langthabal, under
your kind consideration.

My full particulars are given below:-

1. Name : OINAM GAMBHINI DEVI
2. Father's Name : Late Oinam Ibotombi Singh
3. Address : Langthabal
4. Date of Birth : 1-2-73
5. Educational qualification : P.U.Arts Passed
6. Nationality : Indian
7. Marital status : Unmarried

For this act of your kindness I shall remain grateful
and thankful to you.

Dated/Imphal

The 24/3/2003

(Signature)

Yours faithfully,

(OINAM GAMBHINI DEVI)

Certified to be true by
Post, Advocate
6.6.2003



DEPARTMENT OF POSTS : INDIA
OFFICE OF THE DIRECTOR POSTAL SERVICES
MANIPUR, IMPHAL 795001

NOTICE

Dated 21/6/2003
 The Director is hereby notified for information of all concerned that the notifications made on the following dates for recruitment to GDS Services in various post offices as detailed below are cancelled.

No.	Vacant Post	Place/Office	Sub-Post Office	Date of notification
01.	Gramin Dak Sevak	Motbung BO	Motbung SO	A-1/GDS-Rect/ 2001 dt. 21-9-01
02.	do	Phu Je Chenu BO	Nambol SO	-do-
03.	do	Shingpou BO	Pallei SO	-do-
04.	do	Phanopong BO	Nungba SO	-do-
05.	do	Keithi Impho BO	Kangpokpi SO	-do-
07.	do	Yairipok BO	Yairipok SO	A-1/GDS-Rect/ 2001 dt. 21-11-01
08.	do	Yairipok BO	Yairipok SO	-do-
09.	do	Leitaraman BO	Nambol SO	-do-
10.	do	Hingthoukong BO	Bishenpur SO	-do-
11.	do	Tamaihai Huidung BO	Litan SO	-do-
12.	do	Pusting BO	Ukhrul SO	-do-
13.	do	Phungcham BO	Uthrul SO	-do-
14.	do	Longpi BO	Nungba SO	-do-
15.	do	Leijangphel BO	Thantlang SO	A-1/GDS-Rect/ 2002 dt. 23-2-02
16.	do	Langthabai BO	Singjamel Bazar SO	A-1/GDS-Rect/ 2002 dt. 30-10-02
17.	do	Kanval BO	Churachendpur MDG	-do-
18.	do	Makeng Ngulrou BO	Saikui SO	A-1/GDS-Rect/ 2003 dt. 24-03-03

Further detailed notification for the above post is being issued shortly.

Sd/- R.K.B. Singh, Director Postal Services
 Manipur, Imphal 795001

F. 21229th

Certified to be true copy
 P. B. Singh, Advocate
 6. 6. 2003

DEPARTMENT OF POSTS : INDIA
OFFICE OF THE DIRECTOR POSTAL SERVICES
MANIPUR, IMPHAL 795001

EMPLOYMENT NOTICE

Dt. 25-04-2003

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E

ANNEXURE

No. A-1/GDS-Rect/2003: Applications are invited for the post of GRAMIN DAK SEVAK POSTMASTERS at the following Branch Post Offices listed below. Application should be enclosed in an enveloped superscribed "APPLICATION FOR THE POST OF GDS BPM AT— (Name of branch post office)" addressed to The Director Postal Services, Manipur, Imphal - 795001. The last date for receipt of the application is 28-05-2003. Application received after last date will not be entertained.

BRANCH POST OFFICES WHERE THE POSTS OF GDSBPM3 ARE VACANT

Name of BO	Name of Account Office
1. Bungto Cheru BO	Nambol SO
2. Leimaram BO	Nambol SO
3. Menamayang BO	Nambol SO
4. Ningthoukhong BO	Bishenpur SO
5. Ichongbung BO	Bishenpur SO
6. Sitsi BO	Pallel SO
7. Lungthei BO	Yairipok SO
8. Leucrembam BO	Yairipok SO
9. Yairipok Tullhal BO	Yairipok SO
10. Longpang BO	Nungba SO
11. Longpi BO	Nungba SO
12. Kothelmenbi BO	Kalapahar SO
13. J. Phaijang BO	Motbung SO
14. Melba BO	Maram SO
15. Mekeng Ngulrou BO	Saikul SO
16. Firungcham BO	Ukhrul SO
17. Pushing BO	Ukhrul SO
18. Tangkhul Hundung BO	Litan SO
19. Kangval Bazar BO	Churachandpur MDG
20. Moulkol BO	Churachandpur MDG
21. Leijangphai BO	Thanlon SO
22. Thangal Surung BO	Pangel Yangdong SO
23. Kongba Bazar BO	Singjamei Bazar SO
24. Kodompokpi BO	Wangol SO
25. Uchekon BO	Singjamei Bazar SO
26. Langthabai BO	Manipur University SO
27. Central Agriculture Univ. BO.	Lamphelpat SO
28. Langjing Achouba BO	CRPF Camp Langjing SO

2. A candidate for the above post should have the following criteria:

- I. AGE : Should not be less than 18 years but below 65 years as on 26-05-2003.
- II. EDUCATION QUALIFICATION : Matriculation or Equivalent from a recognized Board. Selection will be made on the basis of marks obtained in the matriculation or equivalent examination only. Weightage will not be given for any qualification higher than matriculation.
- III. The Candidate need not be a permanent resident of the post Village. However any candidate who is selected must, before appointment to the post, take up his residence in the Village.

CONDITIONS :

- i. Candidate must be able to provide space for the functioning of the post office at the post village.
- ii. The Candidate should have adequate independent means of livelihood. Income or property in the name of their guardians will not render them eligible for consideration for appointment as ED Agents. Weightage may be given to those candidates whose adequate means of livelihood/income is derived from landed property or immovable assets, if they are otherwise eligible for the appointment.

REMARK :

- A. All those individuals who have already applied for a particular post of GDSBPM need not apply again and their original applications will be considered for selection against the post for which they have applied for.
- B. Any candidate applying for more than 1(One) post should submit their applications separately for each post clearly mentioning the name of the post applied for. Application submitted jointly for two or more post will not be entertained for all the post named, but will be included as an application for the first post in the application.

PARTICULARS OF DOCUMENTS :

1. The following documents should be enclosed along with the application for the post of GDSBPM.
 1. 2 (Two) attested copies of recent passport size photographs.
 2. Attested copies of certificates and testimonials in proof of age and educational qualification etc.
 3. Attested income certificate issued by revenue authority.
 4. Attested copy of documents in proof of property holding.
 5. Declaration that the Candidates will be able to provide accommodation for functioning of the branch post office.
 6. Detailed information may be obtained from the above Sub-Post Offices and the o/o Director Postal Services, Manipur, Imphal.

Sd/- P.K.D. Singh, Director Postal Services
Manipur, Imphal - 795001

26/11/2003

Certified to be true copy
Aman, Admin
6.6.2003

Dept. of Posts, India
Office of the Director Postal Services
Manipur, Imphal 795001
No-H-2/ Relaxation/ Langthabal So. of. 12.5.03

To,

Smt. Oimam Gamthimi-Devi
W.O.L. O. Ibtambu, Singh S.A. MOSB
Langthabal Village, B.O. Langthabal
P.O. Manipur University

It is to inform you that your request
for appointment on compassionate ground
to the post of GDS BPS Langthabal B.O. in account
of Manipur University S.O. has been rejected
due to non-availability of vacancy vide
Circle Office Shillong letter No. Staff/175-1/
2003 dated 15/ May - 2003.

नियंत्रक लक्षण शिल्प, इम्फाल
Director Postal Services,
Manipur, Imphal-795001

Certified to be true copy
S. D. Adv. 6.6.2003